NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No. TP 94/16	Purpose For filing objections	Section	Name of the Parties M/s. / Mr.	
CA 07/2016 in CP 10/15			111	K. Ravinder Reddy Vs Alliance Business School & 2 Others.	

CI	BIABAT (IBI CADITAL)			
SL.	NAME (IN CAPITAL)		SIGNATURE	
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	J.G.I.A.I.O.I.L.	

ORDER

No representation for Petitioner. Matter is listed today for service of copy of Application in C.A 7/2016. No representation for Respondent also. List it on 14/11/2017 as one more matter is listed connected to the said school i.e., Alliance Business School.

Member (T)

Member (J)